NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.583 of 2020

IN THE MATTER OF:

Office of the Asst. State Tax Commissioner ...Appellant

Versus

Parthiv Parikh, Resolution Professional & Ors. ...Respondents

For Appellant: **Ms. Garima Malhotra and Shri Aneesh Sadhwani, Advocates**

For Respondents: **Shri Avdhesh Kr. Varshney, Advocate (R-1)**
Shri Arjun Chawla, Advocate (R-2 & 4)

O R D E R
(Virtual Mode)

25.02.2021 Heard. It is stated that pleadings are complete and matter is ready for arguments.

List the Appeal 'for admission (after Notice) hearing' on 16th March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md